

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1075
ANSWERED ON:02.08.2006
PESTICIDES IN BOTTLED DRINKING WATER
Pathak Shri Brajesh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware of the presence of pesticides inside the bottled drinking water of various brands;
- (b) if so, the details thereof;
- (c) whether the Bureau of Indian Standards is contemplating to change the parameters of testing in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (e): The maximum tolerance limits for pesticide residues in packaged drinking water has been prescribed under PFA Rules, 1955. The standards prescribed under PFA Rules, 1955 are mandatory. The maximum tolerance limits for pesticide residues are as follow:-

- (i) Pesticide Residues Not more than
considered Individually 0.0001mg/litre (The
analysis shall be
conducted by using
internationally
established test methods
meeting the residue limits
specified herein)
- (ii) Total Pesticide Residues Not more than
0.0005mg/litre (The
analysis shall be
conducted by using
internationally
established test methods
meeting the residue limits
specified
herein)

The implementation of PFA Act, 1954 and the Rules, 1955 is with the State/Union Territory Governments. The State Health Authorities take samples and take appropriate action against manufacture/sale of bottled drinking water contravening PFA Rules, 1955.